

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **05.04.2021 at 2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**  
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IA/MA/IBA/TCP/TCA/CP/CA No : CP/825/2020  
NAME OF PETITIONER : S Diraviam (Liquidator) of M/s Plantec GB Engineering Pvt Ltd  
NAME OF RESPONDENT :  
SECTION : Sec 59 Of IBC 2016 R/w IBBI  
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**ORDER**

Ld. Counsel for Petitioner Mr. R. Sathish Kumar is present through video conferencing mode.

Ld. Counsel for Petitioner brings to the notice of this Tribunal that, in compliance of the Order dated 22.02.2021, the records as directed to be made available before this Tribunal has been made duly available vide Diary No.1716 dated 30.03.2021.

In the circumstances, the same is taken on record. Order **stands reserved.**

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)

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